

#### File No. 10/03/2021-NCLT

# राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक—3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 4<sup>th</sup> June 2021

#### ORDER

- 1. Hon'ble Ms. Manorama Kumari, Acting President also holding NCLT, Ahmedabad Bench is demitting the office on 5.6.2021 on completion of her term.
- 2. The NCLT Ahmedabad bench is hereby reconstituted to take up the urgent matters listed before Hon'ble Ms. Manorama Kumari, Member (Judicial) and Hon'ble Shri Chockalingram Thirunavukkarasu, Member (Technical). The Bench shall attend the urgent matters through Video Conference. The Bench shall comprise of:

## NCLT, Ahmedabad Bench- Court No. II

- 1. Shri Madan Bhalachandra Gosavi, Member (Judicial)
- 2. Shri Chockalingram Thirunavukkarasu, Member (Technical)

### NCLT, Indore Bench at Ahmedabad

- 1. Shri Madan Bhalachandra Gosavi, Member (Judicial)
- 2. Shri Virendra Kumar Gupta, Member (Technical)
- 3. Hon'ble Shri M.B. Gosavi, Member (Judicial) shall take up the matters of benches of Ahmedabad (Court No. I & II) & Indore on Monday, Tuesday & Wednesday as per their convenience.
- 4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
- 5. This is in partial modification of Order of even number dated 19.4.2021 & 1.6.2021 from 6.6.2021 to till further orders.
- 6. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

### Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Bar Councils.